

एशियाई खेलों के लिए 'खेल गांव'
परिसर का उपयोग

196. श्रीमती किशोरी सिन्हा :

श्री फूल चन्द वर्मा :

क्या निर्माण और आवास मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में
एक बड़े आवासीय परिसर 'खेल गांव'
का निर्माण किया गया है; और

(ख) यदि हां, तो एशियाई खेलों के
दौरान इस आवासीय परिसर के उपयोग
किये जाने की कुल अवधि कितनी थी ?

संशोधक कार्य, खेल तथा निर्माण और
आवास मंत्री (श्री बूटा सिंह) :

(क) जी, हां ।

(ख) खेलों की पूरी अवधि में इस
काम्पलेक्स का प्रयोग किया गया था ।

Demands of FCI Employees

197. SHRI K. A. RAJAN: Will the
Minister of FOOD AND CIVIL SUPPLIES
be pleased to state:

(a) whether it is fact that over 60,000
employees of the Food Corporation of
India observed a day's "pen-tool down"
strike all over the country on December
10, 1982 to press for their demands; and

(b) if so, the details and Government's
reaction to their demands?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL SUP-
PLIES (SHRI BHAGWAT JHA AZAD):
(a and (b). One of the staff Unions,
namely, Food Corporation of India Em-
ployees Union had given notice of a pen-
tool-down strike to be observed on 10th
December, 1982. At the instance of this
Union, some of the staff in the offices of

the Food Corporation of India observed
pen-tool down strike on that day. The main
demand of the Union pertains to wage re-
vision of the employees, including payment
of interim relief. The representatives of the
Union were called for a meeting on 2nd
February 1983 and were informed that the
Government had agreed in principle for a
wage revision in respect of Category III
and IV employees of the Corporation with
effect from 1st October, 1982, and has also
approved the proposal to give an ad hoc
relief of Rs. 40.00 per month to all Cate-
gory III and IV employees with effect from
1st October, 1982, subject to certain condi-
tions.

Allowances paid to participants and mem- bers of AGSOC

198. SHRI K. A. RAJAN: Will the
Minister of SPORTS be pleased to state:

(a) the details of the facilities provided
to Indian participants who came to take
part in the games (Asiad);

(b) whether they were paid Rs. 26 per
head and per day for breakfast, lunch,
dinner, tea, milk and fruits;

(c) if so, the details;

(d) whether members of the Asian
Games Special Organising Committee were
paid from Rs. 80 to 100 per day for their
dinner; and

(e) if so, the details?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH):
(a) to (c). Free ceremonial and perfor-
mance kits were provided to the members
of the Indian contingent who participated
in the Ninth Asian Games. These partici-
pants were also provided free boarding
and lodging along with other necessary
facilities as made available to other parti-
cipants in the Asian Games Village during
the course of the Games.

(d) No, Sir.

(e) Does not arise.